



\$~17-29,32-33

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **ITA 867/2008**

COMMISSIONER OF INCOME TAX DELHI Appellant
versus
SUNAIR HOTELS LTD. Respondent

+ **ITA 918/2008**

C.I.T Appellant
versus
KAVEEN GUPTA Respondent

+ **ITA 937/2008**

COMMISSIONER OF INCOME TAX DELHI Appellant
versus
BABITA GUPTA Respondent

+ **ITA 971/2008**

COMMISSIONER OF INCOME TAX DELHI VIII Appellant
versus
MONISHA GUPTA Respondent

+ **ITA 1101/2008**

COMMISSIONER OF INCOME TAX DELHI I Appellant
versus
BANSAL ESTATES P. LTD. Respondent

+ **ITA 1384/2008**

COMMISSIONER OF INCOME TAX, (CENTRAL-I) NEW DELHI Appellant
Versus

SUNAIR HOTEL LTD. Respondent

+ **ITA 1385/2008**

COMMISSIONER OF INCOME TAX, (CENTRAL-I), NEW DELHI Appellant
versus

SUNAIR HOTEL LTD. Respondent

+ **ITA 1394/2008**

COMMISSIONER OF INCOME TAX (CENTRAL-I) NEW DELHI



..... Appellant

versus

SUNAIR HOTEL LTD Respondent

+ **ITA 1413/2008**

COMMISSIONER OF INCOME TAX Appellant

versus

H.J.CONSLTANT PVT LTD Respondent

+ **ITA 261/2010**

COMMISSIONER OF INCOME TAX Appellant

versus

SUNAIR HOTEL LTD Respondent

+ **ITA 487/2010**

COMMISSIONER OF INCOME TAX Appellant

versus

SUNAIR HOTELS LTD Respondent

+ **ITA 585/2010**

COMMISSIONER OF INCOME TAX Appellant

versus

JANKI EXPORTS INTERNATIONAL Respondent

+ **ITA 1149/2010**

COMMISSIONER OF INCOME TAX Appellant

versus

RAJNI GUPTA Respondent

+ **ITA 670/2016**

THE PRINCIPAL COMMISSIONER OF INCOME TAX-8 Appellant

versus

SUNAIR HOTEL LTD. Respondent

+ **ITA 671/2016**

THE PRINCIPAL CORNMISSIONER OF INCOME TAX-8 Appellant

versus

SUNAIR HOTEL LTD. Respondent

Through: Sh.Sanjay Kumar, Advocate for Mr.Dileep Shivpuri,
Sr.Standing Counsel for the appellant in Item Nos. 17-23,
26, 32 & 33.



Mr.Ashok K.Manchanda, Mr.Raghvendra Singh,
Advocates for the appellant in Item No.28.

Mr.Rahul Chaudhary, Sr.Standing Counsel with
Mr.Lakshmi Gurung, Advocate for the appellant in Item
No.25 & 29

Dr. Rakesh Gupta, Sh. Somil Agarwal and Mr.Shaantanu
Jain, Mrs.Shyamlima Borah, Advocates for respondents.

**CORAM: JUSTICE S.MURALIDHAR
JUSTICE CHANDER SHEKHAR**

ORDER

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25.05.2017

C.M.No.32297/2016 (delay in re-filing) in ITA No.670/2016

C.M.No.32298/2016 (delay in re-filing) in ITA No.671/2016

1. For the reasons explained in the applications, the delay in re-filing is
condoned. The applications are disposed of.

**ITAs No. 867/2008, 918/2008, 937/2008, 971/2008, 1101/2008, 1384/2008,
1385/2008, 1394/2008, 1413/2008, 261/2010, 487/2010, 585/2010,
1149/2010, 670/2016, 671/2016**

2. It is stated that Mr. Dileep Shivpuri, the learned Senior Standing Counsel
for the Revenue, is in some personal difficulty today and an accommodation
is sought.

3. List on 7th September, 2017.

S.MURALIDHAR, J

CHANDER SHEKHAR, J

MAY 25, 2017

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